

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

CIRCULAR

**Subject:- Demise of Sh. Charanji Lal, revered father of Sh. Prashant Kumar, Ld. Special Judge (PC Act) (CBI) - 07, Rouse Avenue Court Complex, New Delhi.**

With profound sorrow and grief, this is to inform that Sh. Charanji Lal, revered father of Sh. Prashant Kumar, Ld. Special Judge (PC Act) (CBI) - 07, Rouse Avenue Court Complex, New Delhi, has left for his heavenly abode.

The Cremation shall take place today i.e. 16.02.2023 (Thursday) at 4:45 pm at Village Naharpur, Sector - 3, Rohini, Delhi - 110 085.

(MRIDUL GUPTA)  
ADMINISTRATIVE CIVIL JUDGE (CENTRAL)  
DELHI

No. 6502-6637 /ACJ(Central)/2023

16/2/23  
6 FEB 2023  
Date, Delhi

Copy forwarded for necessary information and necessary action to :-

1. The Ld. Registrar General, High Court of Delhi, New Delhi.
2. The Ld. Principal District & Sessions Judges, all Court Complexes, Delhi.
3. The Ld. Principal Judge, Family Courts (HQs), Dwarka Courts Complex, Dwarka, New Delhi with request to circulate this circular amongst all the Judges, Family Courts in their respective districts.
4. The Ld. Principal Secretary (Law, Justice & Legislative Affairs), GNCTD, Delhi Sachivalaya, New Delhi
5. The Ld. Chairperson, Delhi Judicial Academy, Sector-14, Dwarka, New Delhi
6. All the Judicial Officers, Central District, Tis Hazari Courts, Delhi.
7. The Ld. Member Secretary, Delhi State Legal Services Authority, Patiala House Courts, New Delhi.
8. The PS to Ld. Principal District & Sessions Judge (HQs.), Delhi.
9. All the Ld. ACJs of all Courts Complex of Delhi with request to circulate this circular to the Judicial Officers of their respective districts.
10. Notice Boards of all the Bar Associations at Tis Hazari, Patiala House, Dwarka, Rohini, Saket, KKD Courts, Delhi.
11. R & I Branch for uploading on LAYERS/Centralized website also.

ADMINISTRATIVE CIVIL JUDGE (CENTRAL)  
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